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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 17233/2022

SHRI SITA RAM MISHRAPetitioner

Through: Mr. Bharat Malhotra and Mr. Taksh

Suri, Advs.

versus

UNION OF INDIA & ANR.Respondents

Through: Mr. Arjun Pant, Adv. for DDA.

Mr. Raghvendra Shukla, SPC with Mr. Anil Dev Lal, GP with Ms. Harshit Dhingra, Advs. for R-1.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER 25.03.2025

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It is already 05:00p.m.

No time left.

List on 15.04.2025.

VIKAS MAHAJAN, J

MARCH 25, 2025/dss